

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO. 810
TO BE ANSWERED ON THE 09/02/2024
CROP DIVERSIFICATION IN PUNJAB

810. SHRI SANT BALBIR SINGH

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether Government has made any plan regarding crop diversification in the country, if so, the budgetary allocation for the same and if not, the reasons therefor;
- (b) whether Government is taking any concrete steps to promote less water-intensive crops in Punjab where the report of the Central Water Board is adverse; and
- (c) the amount of assistance that has been provided to various States including the State of Punjab during the last five years under the crop insurance scheme?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

(SHRI ARJUN MUNDA)

(a) & (b) The Department of Agriculture & Farmers Welfare (DA&FW) is implementing Crop Diversification Programme (CDP) under Rashtriya Krishi Vikas Yojana - Remunerative Approaches for Agriculture and Allied Sectors Rejuvenation (RKVY-RAFTAAR), in Original Green Revolution States viz., Haryana, Punjab and Western Uttar Pradesh to divert the area of water intensive paddy crop to alternative crops like pulses, oilseeds, coarse cereals, nutri cereals, cotton etc. Under CDP assistance is given for alternative crops demonstration, farm mechanization and value addition, site specific activities and contingency for awareness & capacity building etc. The budgetary allocation is Rs.85.00 crore as Central Share under CDP for replacing paddy farming during the year 2023-24.

Further, Government of India supplements the efforts of state governments to encourage diversified production of crops such as pulses, coarse cereals, nutri cereals (Shree Anna) & cotton under National Food Security Mission (NFSM). Government of India also provides flexibility to the states for state specific needs/priorities under RKVY-RAFTAAR. The states can promote crop diversification under RKVY-RAFTAAR with the approval of State Level Sanctioning Committee (SLSC) headed by Chief Secretary of the respective states.

(c) Pradhan Mantri Fasal Bima Yojana is a Central Sector scheme which is being implemented by Central Agency and no funds are directly transferred to the States under this scheme. Further, it is also informed that Government of Punjab is not implementing Pradhan Mantri Fasal Bima Yojana since inception of this Scheme. Financial assistance provided to various states under the Crop Insurance Scheme during the last five years (2018-19 to 2022-23) (consolidated) is given at **Annexure-I**.

Annexure-I

**Financial assistance provided to various states under the Crop Insurance Scheme from
the last five years (2018-19 to 2022-23) (consolidated) as on 31.12.2023**

State/UT Name	Paid Claims (Rs. In Crore)
A & N Islands	0.09
Andhra Pradesh	3701.92
Assam	537.70
Bihar	0.00
Chhattisgarh	5216.65
Goa	0.11
Gujarat	3018.19
Haryana	6879.50
Himachal Pradesh	258.60
Jammu & Kashmir	83.18
Jharkhand	801.87
Karnataka	8486.38
Kerala	426.11
Madhya Pradesh	21649.18
Maharashtra	22356.21
Manipur	4.08
Meghalaya	0.47
Odisha	4441.83
Puducherry	20.96
Rajasthan	21526.04
Sikkim	0.56
Tamil Nadu	8105.31
Telangana	1078.40
Tripura	6.06
Uttar Pradesh	3875.33
Uttarakhand	602.64
West Bengal	535.73
GRAND TOTAL	113613.09

Notes:- Kharif 2022 & Rabi 2022-23 claims are yet to be finalized.
